

State	Number of Freed m Fighters sanctioned pension	Number of cases under consideration
Jammu & Kashmir	300	716
Kerala	1224	2518
Karnataka	4181	4570
Madhya Pradesh	2454	829
Maharashtra	8196	5218
Manipur	2	106
Meghalaya	62	22
Mizoram	—	3
Nagaland	1	11
Orissa	3149	1510
Pondicherry	170	179
Punjab	3682	3332
Rajasthan	481	195
Tamil Nadu	2909	651
Tripura	297	1220
Uttar Pradesh	13229	4454
West Bengal	10523	8530
TOTAL :	74452	54067

(Excluding Ex-IN A Personnel)

Number of prisoners arrested and detained under D.I.R.

1830. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) latest State-wise break-up of the figures of prisoners (i) arrested; and (ii) detained under D.I.R.;

(b) the number of prisoners released due to writ petitions; and

(c) the number of prisoners re-arrested after release?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The information is being collected and will be laid on the Table of the House.

Indo-German Collaborations

1831. SHRI RAJDEO SINGH: Will the Minister of INDUSTRIAL AND DEVELOPMENT be pleased to state:

(a) whether 344 Indo-German collaborations are presently working in India;

(b) if so, out of these how many have technical as well as financial participation;

(c) whether technical collaboration we had were not available in the country; and

(d) if available, the reasons for allowing the same?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) and (b). The Honourable Member is presumably referring to the list of Indo-German Collaborations published by the Indo-German Chamber of Commerce in 1974. According to this list, out of the total foreign collaboration proposals approved over the period 1957 to 1973, there are 344 collaborations, other than those which have not materialised or ceased to exist. Out of 344 collaborations listed, 191 are shown as those in which production has commenced and 108 as involving financial participation.

(c) and (d). The foreign collaboration policy of the Government is highly selective and import of technology is permitted in these areas where technological gaps exist or where a proposal is predominantly export oriented.